Shri Subbiab Ambalam: In answer to a supplementary last time on the 10th February, the hon. Minister stated that he had received about 12 proposals out of which three were very attractive, and that he had called the parties for negotiations in the third week of that month. May I know when the negotiations are likely to be finalised and how many units are likely to set up in this country?

Shri Manubhai Shah: That is what I said earlier that previously we had received 12 proposals; now they have gone up 15, and instead of three being attractive, more than five or six are attractive. We are having continuous negotiations with the foreign collaborators of the Indian parties, and very soon some of the proposals are likely to be finalised.

Shri Daljit Singh: May I know whether any agreement has been reached with the Swiss delegation which visited India recently in this regard?

Shri Manubhai Shah: As far as Switzerland is concerned, the House is aware that the Swiss law seems to be that without the permission of the Swiss Parliament, no Swiss industrialist can collaborate with any foreign country to set up a factory there, but recently a Swiss delegation came here and they have promised reconsider the matter as far as India is concerned. But I can assure the House that we are not dependant on only the collaboration of our particular country. We have received offers of collaboration from all over the world, and we are hopeful of establishing this industry as early as possible.

Shri Sadhan Gopta: May I know which are the countries proposed as collaborators in the 15 schemes, and particularly in the five or six attractive schemes?

Shri Manubhai Shah: There are scheme from East Germany, Japan, America, France, Italy and some other ecuntries.

'Mr. Deputy-Speaker: Next ques-

Shri M. L. Dwivedi: One small question. It is an important question.

Mr. Deputy-Speaker: I am sorry. I have passed on to the next question.

## Workers Participation in Management

\*1645. Pand& D. N. Tiwary: Will the Minister of Labour and Employment be pleased to state:

- (a) whether he had a discussion about industrial relations, particularly the scheme for workers participation in management, with Mr. George C. Lodge, Assistant Secretary, U S. Department of Labour;
- (b) if so, whether any new approach and methods were discussed; and
- (c) whether Mr. Lodge had come to India on the invitation of Government?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra):
(a) and (b). Discussions held were of a general nature about labour matters.

## (c) Yes.

Pandit D. N. Tiwary: May I know whether Mr. Lodge narrated his experience of labour participation in the management of factories, and whether he also said in what way in America labour participated in the management?

Shri L. N. Mishra: The subject of labour participation in management was not particularly discussed with him. Many other matters were discussed. I do not think we have much to learn from America so far as workers' participation in management is concerned.

Shri Tyagi: Does the idea of workers' participation in management also include their participation and partnership in profits and losses occurring to the respective industrial houses?

Shri L. N. Mishra: We have not so far evolved a scheme about that

Pandit D. N. Tiwary: May I know whether in the narration of his experience about the labour movement in America, he pointed out in what way it differs from the labour movement here?

Shri L. N. Mishra: This thing was not discussed. But they have their own labour movement, we have our own trade union movement.

Shri Tangamani: In the 15th Indian Labour Conference held in July 1957, it was decided that labour participation would take place in 50 units. In how many units is there labour participation, and of these, how many are in the public sector?

Shri L. N. Mishra: So far we have covered 18 units and we propose to cover shortly 19 units, and out of them, five to six are in the public sector.

Shri S. M. Banerjee: What will be the method of introducing this scheme in those industrial units where more than one union exists? Have Government taken a decision to have ballots to ascertain the representative character of the unions?

Shri L. N. Mishra: I will draw the attention of the hon. Member to the decisions of the Seminar. We want to give preference only to those units where there is cordial relation among the trade unions. Where there is difference of opinion and want of cordiality, we will try to avoid those units.

Shri Hem Barua: May I know whether workers' participation in management, as we understand it, is an aspect of U.S. industrial life? If not, why is that Mr. Lodge was consulted on things that do not exist in his country?

Shri L. N. Mishra: He did not come for discussing workers' participation in management As a matter of fact, he was a government delegate to the last session of I.L.O. We had some discussion about the trade union movement. He wanted to come to India and we invited him.

Shri Braj Raj Singh: May I know whether any such Secretary of Labour was ever invited from either China or Russia in connection with labour partnership in management?

Shri L. N. Mishra: No, they were not.

Shri Vasudevan Nair: It was stated that a number of subjects were discussed with Mr. Lodge. May I know what were the most important subjects discussed with him?

Shri L. N. Mishra: The hon. Memper is under a misapprehension. Mr. Lodge came for a study tour, to study the working of the labour movement, in particular in the public sector flere in India, he devoted most of his time in going round the steel plants and having a look at the working of the welfare measures. So far as discussions were concerned, he met the Labour Minister, Deputy Minister and officials. The discussions were of a general nature.

Shri Osa: Is it a fact that some trade unions have expressed their inability to participate in management? If so, what is their number?

Shri L. N. Mishra: So far no trade union has expressed its inability to participate in this

## Rabindra Nath Tagore's Lecture

\*1648. Shri Bibhuti Mishra: Will the Prime Minister be pleased to state:

- (a) whether it is a fact that the Prime Minister of German Democratic Republic, Dr. Grotewohl has presented a tape recorded lecture given by Shri Rabindranath Tagore at the Berlin University in 1929; and
- (b) if so, whether Government contemplate to publish the lecture in a book form for the general interest of the Indian public?